

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Implementation of FDI proposals

776. SHRI R.P. GOENKA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that only 25 percent of the foreign direct investment proposals approved are finally implemented;

(b) if so, what are the reasons for this abnormal short-fall; and

(c) what Government propose to do to improve the implementation rate?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN): (a) to (c) The data on implementation rate vis-a-vis FDI projects approved is not centrally maintained. However, in the year 1998, the realisation rate between FDI amount approved vis-a-vis inflow has been 43.29% which has gone up to 59.46% in 1999 and further during Jan-May, 2000, the same has gone up to 86.91%.

With a view to improve the implementation rate, the FDI policy is reviewed continuously to make it more investor-friendly. For facilitating speedy implementation of projects, Government has also set up Foreign Investment Implementation Authority (FIIA), which addresses the problems faced by entrepreneurs.

Outcome of EU India Summit

777. SHRI R.P. GOENKA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that India is the most targetted country by EU in respect of anti-dumping and antisubsidy action;

(b) how has this affected our exports of textiles, steel and pharmaceuticals; and

(c) what is the outcome of the discussions between India and EU at the EU-India Summit held recently?